GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.2696 TO BE ANSWERED ON 05.08.2025

RASHTRIYA VAYOSHRI YOJANA

2696. SHRI ESWARASAMY K:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Rashtriya Vayoshri Yojana has been implemented nationwide;
- (b) if so, the details thereof, State-wise;
- (c) whether there is any maximum beneficiaries limit under this scheme; and
- (d) if so, the details of such limits and the total number of beneficiaries of the scheme, Statewise including Tamil Nadu?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a) to (d): The Ministry of Social Justice and Empowerment is implementing 'Rashtriya Vayoshri Yojana (RVY)' a component of Atal Vayo Abhyuday Yojana (AVYAY) with the objective to provide to senior citizens, with the monthly income of not more than Rs. 15000/-and suffering from age related disabilities/ infirmities, with such physical aids and assisted living devices which can restore near normalcy in their bodily functions. The Scheme was launched on 01.04.2017. The Scheme is implemented through the 'Artificial Limbs Manufacturing Corporation (ALIMCO) of India', (a Central Public Sector Undertaking under the Ministry of Social Justice & Empowerment) as the sole implementing Agency.

There is no maximum beneficiaries limit under RVY. The number of beneficiaries are identified through assessment camps organized by ALIMCO and through walk in Pradhan Mantri Divyasha Kendra PMDK centers, throughout the country.

The State-wise details of beneficiaries under the Scheme including the State of Tamil Nadu since 2017 are at **Annexure.**

Annexure to reply of Parts (a) to (d) of Lok Sabha Un-starred Question No. 2696 to be answered on 05/08/2025

State-Wise list of Rashtriya Vayoshri Yojana(RVY) beneficiaries since 2017

State Name	Number of Beneficiaries	Number of Appliances	Value of Appliances in Rs.
ANDAMAN AND NICOBAR ISLANDS	347	2739	21,46,219.00
ANDHRA PRADESH	9689	45359	5,49,03,351.36
ARUNACHAL PRADESH	2718	22418	2,53,21,139.11
ASSAM	26855	133609	24,17,91,105.52
BIHAR	40794	214974	36,24,60,699.43
CHANDIGARH	660	2915	66,03,695.31
CHHATTISGARH	6164	34780	3,88,42,615.05
DELHI	7881	48382	5,38,36,291.20
GOA	5027	23015	3,61,72,904.00
GUJARAT	11296	49987	6,60,40,841.49
HARYANA	30875	164442	22,17,03,905.41
HIMACHAL PRADESH	2539	13122	2,08,45,485.55
JAMMU AND KASHMIR	7492	35875	5,75,61,956.55
JHARKHAND	9436	52193	8,34,22,238.63
KARNATAKA	17010	64921	11,29,91,436.84
KERALA	6087	19429	2,99,90,425.55
LADAKH	323	1555	26,21,461.85
LAKSHADWEEP	876	2949	53,30,101.72
MADHYA PRADESH	32671	194080	23,09,87,900.55
MAHARASHTRA	117316	815750	1,05,99,88,619.61
MANIPUR	8271	61856	9,72,01,573.44
MEGHALAYA	10302	65757	8,63,44,659.95
MIZORAM	1678	7092	1,21,13,090.81
NAGALAND	7265	44073	5,39,92,219.97
ODISHA	10996	53330	9,28,24,215.90
PUDUCHERRY	2671	6870	97,97,471.58
PUNJAB	11744	60775	10,29,54,176.98
RAJASTHAN	26886	141330	17,29,88,123.37
SIKKIM	3156	25608	2,91,61,656.60
TAMIL NADU	3707	15242	1,98,37,707.76
TELANGANA	7557	40311	4,39,26,756.34
THE DADRA AND NAGAR HAVELI	1860	10751	1,78,96,495.46
TRIPURA	10377	58600	7,49,86,446.72
UTTAR PRADESH	139455	761735	1,16,01,98,928.46
UTTARAKHAND	6563	39363	4,77,21,577.87
WEST BENGAL	4868	20474	3,70,08,944.01
Grand Total :	593412	3355661	4,77,25,16,438.95
